### GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

## LOK SABHA UNSTARRED QUESTION NO. 885 TO BE ANSWERED ON 23<sup>RD</sup> JULY, 2021

### STATUS OF MEDICAL INSTITUTIONS

# 885. SHRI UPENDRA SINGH RAWAT: SHRI BHOLANATH (B.P. SAROJ):

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of the medical colleges/universities/ institutes/hospitals functional and upcoming across the country along with the funds allocated/utilized and the total number of graduate/post-graduate level seats, State/ UT, district, location-wise;
- (b) whether any criteria have been fixed for establishing new medical colleges in the private sector and if so, the details thereof;
- (c) the details of medical colleges/universities/ institutes/hospitals etc. which have been derecognized, and the reasons for their derecognition State/UT-wise therefor; and
- (d) whether any steps have been taken by the Government to increase the number of seats of doctors/ nurses in medical colleges/universities/institutes/ hospitals in the country, State/UT-wise, district-wise and if so, the details thereof and if not, the reasons therefor?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

- (a): As informed by the National Medical Commission (NMC), there are 558 Medical Colleges in the country with an intake capacity of 83275 MBBS seats and 42720 PG seats (MD/ MS /DM /M.Ch /Diploma). State/UT-wise details are at **Annexure I & II.**
- The Ministry of Health & Family Welfare administers a Centrally Sponsored Scheme for "Establishment of new medical colleges attached with existing district/referral hospitals" for establishment of medical college by upgrading the district hospitals in districts which do not have either a government or a private medical college. Under the scheme 157 new medical colleges approved in three phases. Funds to the tune of Rs.7541.1 crores, Rs. 3675 crores and Rs. 5519.11 crores have been released under Phase I, II and III respectively. As informed by the State/UT governments, fund of Rs. 3238.09 Cr, Rs. 365.23 Cr. and Rs. 200 cr. have been utilized by them under Phase I, II and III respectively. Out of 157, 47 medical colleges have become functional.
- (b): The norms for establishment of medical colleges have been specified under the Establishment of Medical College Regulations, 1999. The National Medical Commission

- (NMC) has also framed Minimum Requirement Regulations, 2020 which provide for minimum standards viz. requirement of land, infrastructure, faculty, residents, equipments for the medical colleges. The applicant medical college must fulfil these requirements in order to obtain permission from the NMC as mandated under the NMC Act, 2019. The permission is granted only after physical verification of the infrastructure, human resources and other facilities.
- (c): During the last academic session 2020-21, no medical college has been derecognised.
- (d): The Government has taken various steps to further increase the availability of doctors and nurses in the country which include:-
- i) Centrally Sponsored Scheme for establishment of new medical college by upgrading district hospital in underserved districts of the country.
- ii) Centrally Sponsored Scheme for Strengthening/ upgradation of existing State Government/Central Government Medical Colleges to increase MBBS and PG seats.
- iii) Viability Gap Funding Scheme for establishment of medical colleges in Public-Private Partnership mode.
- iv) A Consortium (a group of 2 or upto 4 private organizations) has been allowed to establish a medical college.
- v) Relaxation in the norms for setting up of Medical College in terms of requirement for faculty, staff, bed strength and other infrastructure.
- vi) Enhancement of maximum intake capacity at MBBS level from 150 to 250.
- vii) DNB qualification has been recognized for appointment as faculty to take care of shortage of faculty.
- viii) Enhancement of age limit for appointment/ extension/ re-employment against posts of teachers/dean/principal/ director in medical colleges upto 70 years.
- ix) The ratio of teachers to students has been rationalized to increase the number of postgraduate medical seats in the country.
- x) By amending the regulations, it has been made mandatory for all medical colleges to start PG courses within 3 years from the date of their MBBS recognition /continuation of recognition.
- xi) Provision has been made in the Regulations to offer less number of seats to the applicant medical college, in case, it falls short of minimum prescribed requirements of applied intake to avoid wastage of human resources.
- xii) Under the Central Sector Scheme Development of Nursing Services, financial assistance to the tune of Rs. 7 crore for each institution is provided to schools of nursing to be upgraded to college of nursing.
- xiii) The requirement of land to construct building for School/College of Nursing and Hostel has been relaxed.
- xiv) The requirement of a 100 beded parent hospital has been relaxed for hilly and tribal areas for School/College of Nursing and Hostel.
- xv) The student teacher ratio for M.Sc(N) programme has been relaxed from 1:5 to 1:10.
- xvi) Student patient ratio for Nursing Institutions has been relaxed from 1:5 to 1:3.
- xvii) Distance from Nursing School to hospital has been relaxed from 15 km to 30 km. However, for hilly and tribal areas the maximum distance is 50 km. Super speciality hospital can start M.Sc.(N) without having under graduate programme.

# Annexure-I

Data for UG seats for Medical Colleges as on (05.03.2021) as per NMC Website for the academic year 2020-21

No of Colleges UG Seats													
	<b>A.</b> .												
SI. No.	State	Govt.	Pvt.	Total	Gov <del>l</del> .	Pvt.	Total						
1	Andhra Pradesh	13	18	31	2410	2800	5210						
2	A & N Islands	1	0	1	100	0	100						
3	Assam	8	0	8	1050	0	1050						
4	Arunachal Praresh	1	0	1	50	0	50						
5	Bihar	11	6	17	1390	750	2140						
6	Chandigarh	1	0	1	150	0	150						
7	Chhattisgarh	7	3	10	895	450	1345						
8	D& N Haveli	1	0	1	150	0	150						
9	Delhi	8	2	10	1222	200	1422						
10	Goa	1	0	1	180	0	180						
11	Gujarat	18	13	31	3700	2000	5700						
12	Haryana	5	7	12	710	950	1660						
13	Himachal Pradesh	7	1	8	770	150	920						
14	Jammu & Kashmir	9	1	10	1035	100	1135						
15	Jharkhand	7	1	8	630	150	780						
16	Karnataka	19	41	60	2900	6445	9345						
17	Kerala	10	21	31	1555	2550	4105						
18	Madhya Pradesh	14	9	23	2135	1450	3585						
19	Maharashtra	26	31	57	4430	4570	9000						
20	Manipur	2	0	2	225	0	225						
21	Meghalaya	1	0	1	50	0	50						
22	Mizoram	1	0	1	100	0	100						
23	Nagaland	0	0	0	0	0	0						
24	Orissa	8	4	12	1250	700	1950						
25	Pondicherry	2	7	9	380	1150	1530						
26	Punjab	4	6	10	650	775	1425						
27	Rajasthan	16	8	24	2900	1300	4200						
28	Sikkim	0 1		1	0	50	50						
29	Tamil Nadu	26 26		52	3650	4350	8000						
30	Telangana	11	23	34	1790	3450	5240						
31	Tripura	1	1	2	125	100	225						
32	Uttar Pradesh	26	31	57	3178	4250	7428						
33	Uttarakhand	4	2	6	525	300	825						
34	West Bengal	20	6	26	3150	850	4000						
	TOTAL	289	269	558	43435	39840	83275						

Annexure-II
State wise details of PG Seats in the country (Data based on NMC website as on 25.06.2021) including PGIMER (Chandigarh),
AIIMS (New Delhi) and JIPMER (Puducherry)

	Government									Priv	ate			Total (Govt. and Pvt.)					
Sl. No.	State/UT	MD	MS	мсн	DM	Dip.	Total	MD	MS	мсн	DM	Dip.	Total	MD	MS	МСН	DM	Dip.	Total
1	Andhra Pradesh	616	353	39	42	15	1065	797	444	24	30	11	1306	1413	797	63	72	26	2371
2	Assam	425	238	23	25	4	715	0	0	0	0	0	0	425	238	23	25	4	715
3	Bihar	345	238	19	12	24	638	137	81	0	0	0	218	482	319	19	12	24	856
4	Chandigarh	301	155	52	49	0	557	0	0	0	0	0	0	301	155	52	49	0	557
5	Chhattisgarh	201	98	19	10	0	328	23	3	0	0	0	26	224	101	19	10	0	354
6	Delhi	1264	631	223	446	117	2681	30	19	0	0	0	49	1294	650	223	446	117	2730
7	Goa	89	28	2	0	0	119	0	0	0	0	0	0	89	28	2	0	0	119
8	Gujarat	1022	555	58	47	28	1710	289	120	3	2	3	417	1311	675	61	49	31	2127
9	Haryana	209	75	8	2	0	294	171	81	4	4	0	260	380	156	12	6	0	554
10	Himachal Pradesh	125	81	3	4	13	226	63	29	0	0	0	92	188	110	3	4	13	318
11	Jammu & Kashmir	274	198	17	18	14	521	30	17	0	0	0	47	304	215	17	18	14	568
12	Jharkhand	135	63	7	2	20	227	0	0	0	0	0	0	135	63	7	2	20	227
13	Karnataka	758	399	73	84	14	1328	2595	1208	103	117	28	4051	3353	1607	176	201	42	5379
14	Kerala	559	290	75	80	11	1015	340	144	26	50	12	572	899	434	101	130	23	1587
15	Madhya Pradesh	612	327	28	15	8	990	350	193	8	7	0	558	962	520	36	22	8	1548
16	Maharashtra	1691	797	135	102	61	2786	1287	774	34	36	5	2136	2978	1571	169	138	66	4922
17	Manipur	119	80	3	2	6	210	0	0	0	0	0	0	119	80	3	2	6	210
18	Meghalaya	23	10	0	2	0	35	0	0	0	0	0	0	23	10	0	2	0	35
19	Orissa	382	192	41	44	3	662	176	92	12	32	0	312	558	284	53	76	3	974
20	Pondicherry	146	73	20	32	19	290	343	178	5	1	0	527	489	251	25	33	19	817

		Government								Priv	ate				Total (Govt. and Pvt.)					
Sl. No.	State/UT	MD	MS	мсн	DM	Dip.	Total	MD	MS	МСН	DM	Dip.	Total	MD	MS	мсн	DM	Dip.	Total	
21	Punjab	228	144	2	0	22	396	211	98	11	18	0	338	439	242	13	18	22	734	
22	Rajasthan	969	427	96	96	0	1588	300	144	30	32	0	506	1269	571	126	128	0	2094	
23	Sikkim	0	0	0	0	0	0	18	4	0	0	0	22	18	4	0	0	0	22	
24	Tamil Nadu	1093	743	189	180	176	2381	1067	576	89	136	6	1874	2160	1319	278	316	182	4255	
25	Telangana	606	284	68	78	17	1053	764	396	12	8	4	1184	1370	680	80	86	21	2237	
25	Tripura	52	27	0	0	0	79	4	1	0	0	0	5	56	28	0	0	0	84	
26	Uttar Pradesh	885	497	104	122	69	1677	786	365	0	0	8	1159	1671	862	104	122	77	2836	
27	Uttarakhand	612	241	285	282	92	1512	137	70	5	2	6	220	749	311	290	284	98	1732	
28	West Bengal	855	486	83	114	90	1628	83	31	0	0	16	130	938	517	83	114	106	1758	
	TOTAL	14596	7730	1672	1890	823	26711	10001	5068	366	475	99	16009	24597	12798	2038	2365	922	42720	